

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

15. IVN.P /8/2022 C.P. (IB)/820(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: GLAMOUR INDIA PRIVATE LIMITED

Vs.

Better Builders and Infrastructure Private Limited

SECTION: 7 of IBC 2016

ORDER

Adv. Gaurav Gadodia a/w CS Ashish Lalpuria and CS kamal Lahoty appearing for the Petitioner and Adv. Prakhar Tandon appearing for the Corporate Debtor are present through Virtual hearing. Parties are directed to complete the pleadings before the next date of hearing. List the matter on **27.02.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/